

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No. 595/88

Shri K.V. Shetty

... Applicant.

V/s.

Regional Provident Fund Commissioner
Maharashtra & Goa,
341 Bhavishyanidhi Bhavan,
Bnadra (East) Bombay.

Central Provident Fund Commissioner
9th Floor, Mayur Bhavan,
Cannaught Circus,
New Delhi.

... Respondent.

CORAM: Hon'ble Ms. Usha Savara, Member (A)

Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Appearance:

Shri R.R. Dalvi, counsel
for the applicant.

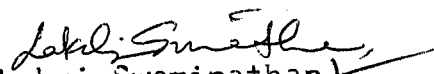
Shri Ravi Shetty for Shri
R.K. Shetty, counsel for
the respondents.

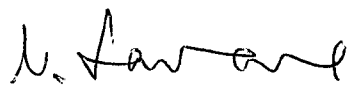
ORAL JUDGEMENT

Dated: 3.9.93

¶ Per Ms. Usha Savara, Member (A) ¶

It is submitted by Shri Dalvi that
despite ~~of~~ the letter dated 7.7.93 to the General
Secretary, Employees Provident Fund Staff Union,
he has not received any instructions. The O.A.
is dismissed for lack of prosecution.


(Lakshmi Swaminathan)
Member (J)


(Usha Savara)
Member (A)

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